

Hon'ble the Chief Justice of High Court of Delhi, Justice G. Rohini and other Hon'ble Judges, Chairman, Bar Council of Delhi, Mr. Abhijat, Hony. Secretary of DHCBA and other officer bearers of DHCBA, Sh. Sanjeev Narula, Standing Counsel, Union of India representing Sh. Sanjay Jain, Learned ASG, Mr. Raman Duggal, Senior Standing Counsel, Govt. of NCT of Delhi, Senior Advocates & other members of the Bar, family members of Late Justice Mahesh Chandra and Justice H.C. Goel, office bearers of District Bar Associations, ladies & gentlemen.

Today we have all gathered here to pay homage and tribute to two of the most illustrious and distinguished former Judges of this Hon'ble Court who are not with us today. I remember to quote from Sri Chinmoy on this occasion and I quote "Death is not the end; Death can never be the end. Death is the road, Life is the traveler and the soul is the guide".

Justice H C Goel

Late Justice Hukum Chand Goel, B.Sc. was a practicing lawyer at Ambala between 1951 to 1954 where after he joined PCS (Judicial). He served as a Subordinate judge from 1954 to 1963, mostly at Delhi. He was on deputation as Law Officer, Law Commission of India between 1963 and 1967. Thereafter, he served as Judge Small Cause Court, Delhi in 1968, and served as Senior Sub Judge and Assistant Sessions Judge, Delhi upto 1970. He got promoted to the Delhi Higher Judicial Service as Additional District and Sessions Judge, Delhi in 1970. He served as Judicial Member, Income Tax Appellate Tribunal at Indore and Bombay from 1974 to 1978. He also served as an Additional District and Sessions Judge, Delhi from 1978 till 1980. Served as one-man Sales Tax Appellate Tribunal, Delhi from 1980 to 1981, where after he served as first Additional District and Sessions Grade, Delhi till his appointment as Additional Judge, Delhi High Court in 1983 where he served as a Judge of this High Court till his retirement in 1989.

Late Justice H.C. Goel's prowess in the field of law is exhibited in many judgments his lordship authored as a judge. During his lifetime as a Judge in Subordinate Courts and thereafter a Judge in this Hon'ble Court, his lordship wrote numerous decisions in the field of criminal and taxation law. He was a very warm judge and enjoyed utmost respect amongst the members of the Bar. We miss him today for his warmness and affinity given to the members of the Bar during the time they appeared before him and interacted with him.

Justice Mahesh Chandra

Justice Mahesh Chandra was born in 1928 and was appointed to the Delhi Judiciary in 1957. He became an Additional District & Sessions Judge, Delhi in 1972 and was appointed permanent Judge of Delhi High Court in 1986. His term as a Judge ended in 1990. One of the most famous case of the assassination of late Prime Minister Smt. Indira Gandhi was decided by him and he awarded the death sentence to the assassins. This death sentence was confirmed by the bench of three judges of this Hon'ble Court upholding the conviction as well as the death sentence.

Late Justice Chandra had command over civil procedure and arbitration laws. The observations made by his Lordship in the judicial pronouncements indeed reflect on his sense of fairness, and good conscience. Justice Chandra will always be remembered for his all round contributions in law.

Late Justice Mahesh Chandra and Late Justice H.C. Goel will contribute to remain in our hearts and their views expressed in judicial pronouncements had become a guiding factor in our lives.

Today I stand here on behalf of Delhi High Court Bar Association to convey my deepest condolences to the families of the Late Justice Mahesh Chandra and Late Justice H.C. Goel and other respected members present here in this reference. I on behalf of the Bar pray that the noble souls of Late Justice Mahesh Chandra and Late Justice H.C. Goel may souls rest in peace and the family members of both the Hon'ble Judges gets enough courage and strength to bear the loss.

Jatan Singh
Vice President
DHCBA